

S. No.	Prog-rammes	(Rs. in Lakhs)			
		1996-97		1997-98	
		Alloca-tion	Expendi-ture	Alloca-tion	Expendi-ture
1.	IRDP	109721.16	113949.28	113351.23	110954.01*
2.	DWCRA	6500.00	5696.00	6500.00	4145.43
3.	TRYSEM	9025.00	10027.01	9025.00	8074.14
4.	SITRA	4000.00	3602.00	3500.00	3427.00

*Provisional

(d) Self Employment programmes are being monitored from the Central level down to grass root level. At the State level, a State Level Coordination Committee monitors the programme. At the Central level, the Central Level Co-ordination Committee monitors and reviews the implementation of the scheme and lays down policy guidelines. A High Level Co-ordination Committee on credit support to IRDP also functions at the Central level to monitor and review all aspects relating to credit linkage for IRDP. The progress under IRDP is being monitored on a monthly, quarterly, half yearly and annual basis through reports and returns submitted by DRDAs/States. Accounts for the self employment schemes are properly maintained and duly audited. Under the Area Officer's Scheme, the officers of this Ministry undertake periodical visit to the States for on the spot monitoring of the implementation the programme and take corrective measures, if any. The Ministry undertakes regular Concurrent Evaluation Surveys and impact studies to assess the strengths and the weaknesses of the Programme and to take corrective action thereon.

[English]

Modernisation of Integral Coach Factory at Chennai

1915. SHRI T.R. BAALU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Integral Coach Factory, Chennai had requested for a grant of Rs. 100 crore for the modernisation of their existing old plants; and

(b) if so, the quantum of amount given to ICF modernisation during each of the last three years and current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME

IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. However a modernisation project was sanctioned for ICF in 1984-85 which was completed on 31-3-1994 at a total cost of Rs. 67.90 crores out of which Rs. 54.45 crores were spent on procurement of Machinery and Plant items.

(b) Does not arise.

[Translation]

Unauthorised Sale of Railway Tickets

1916. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have constituted various teams in each zone to check the unauthorised ticket reservation by unlicensed travel agents/agencies particularly in the Allahabad division of Northern Railway;

(b) if so, the details thereof;

(c) the number of raids conducted in each zone during the last six months, zone-wise;

(d) the details of the illegal items seized therefrom particularly in Allahabad division; and

(e) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

Doubling of Railway Lines

1917. SHRI BHARTRAHARI MAHTAB Will the Minister of RAILWAYS be pleased to state :

(a) whether doubling of rail line between Kapilash Road and Barang in East Coast Zone in Orissa is under progress;

(b) if so, the amount sanctioned for this project during the current financial year;

(c) the amount sanctioned specifically for the construction of railway bridges over river Birupa, Mahanadi and Kathjori for the purpose; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF